

ITEM NO.805

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1912-1916/2017

PRADEEP KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
HOME DEPARTMENT SECRETARY & ORS.

Respondent(s)

Date : 21-08-2023 These appeals were MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) Mr. R.P.S. Yadav, Adv.
Mr. Vipin Kumar Jai, AOR

For Respondent(s) Mr. Shashank Shekhar Singh, AOR
Mr. Ankur Yadav, AOR
Mr. Yash Pal Dhingra, AOR

UPON being mentioned, the Court made the following

O R D E R

This matter was mentioned today.

We are not inclined to pass any order.

[DEEPAK JOSHI]
COURT MASTER

[KAMLESH RAWAT]
ASSISTANT REGISTRAR